

1983-84	...	Rs. 13.00 lakhs
1984-85	...	Rs. 35.00 lakhs

(e) No, Sir.

(f) Does not arise.

Export of Marine Products

8624. SHRI AMARSINH RATHAWA : Will the Minister of COMMERCE be pleased to state :

(a) the reasons for decline in marine exports during 1985-86:

(b) the names of the countries which are importing Indian marine products; and

(c) the steps being taken to boost the export of marine products during 1986-87 ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Estimated export of marine products in 1985-86 indicate a marginal decline as compared to 1984-85. This is mainly due to poor landing of shrimps along the West Coast.

(b) Major importing countries importing Indian marine products are Japan, USA, U.K., Singapore, U.A.E., Kuwait, Netherlands, Taiwan, France and Srilanka.

(c) Steps taken to boost the export of marine products include production of cultured shrimps, modernisation of shrimps processing plants, encouragement of production of value-added items like IOF, improvement in quality of products and measures for exploitation of deepsea fishery resources.

[*Translation*]

Advancing of Loans Against Bogus Names

8625. SHRI KAMLA PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Central Vigilance Commission, while expressing its doubt about the utility of the Mass Loan Disbursement Scheme, has pointed out a case in which a nationalised bank has advanced loans against bogus names under this scheme;

(b) if so, whether Government have inquired into case along with similar other cases of loans being advanced by other banks; and

(c) if so, the details of the findings of the enquiry ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The Central Vigilance Commission during the course of examination of a fraud case pertaining to the State Bank of Patiala had observed that in a loan function held in Haryana during November, 1986, some loans sanctioned for purchase of buffaloes were disbursed to borrowers, who had given wrong names and addresses. The Central Bureau of Investigation registered a case on 14.11.1980 and thereafter filed a charge-sheet in a court of law. However, as per Reserve Bank of India's guidelines from time to time, banks have been advised to follow the well laid down procedures for identification, sanction and appraisal while sanctioning of all loans including those disbursed in credit camps.

[*English*]

Closure of Jute Mills

8626. SHRI CHINTAMANI JENA : Will the Minister of TEXTILES be pleased to state :

(a) the names of the jute mills which are lying closed as on the 31st December, 1985 and the period from which they have remained closed;

(b) the main reasons for the closure of these mills;

(c) the estimated loss of production as

a result of the closure and the number of workers rendered jobless due to the closure;

(d) the impact of the closure on jute cultivation on the sale of the produce and also on the price of jute; and

(e) the steps taken by Government to restart these closed mills ?

THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES (SHRI

KHURSHID ALAM KHAN) : (a) to (c).
A Statment is given below.

(d) As closed mills as on 31.12.85 were limited in number and they remained closed for a prolonged period, closure has hardly any impact on jute cultivation, sale of produce and also on prices of raw jute.

(e) Under the Industrial Disputes Act, the State Government is the appropriate authority for dealing with industrial disputes and as such it is for them to take appropriate action in the matter. Necessary assistance in this regard is always extended by the Central Government.

Statement

The Names of jute mills which were lying closed as on 31st December, 1985, date of closure, approximate number of workers affected, estimated loss in monthly production and reasons for closure are as under.

S. No.	Name of the Mill	Date of closure	Approximate No. of workers affected	Estimated loss in average monthly production (IN M. T.)	Reasons for closure
1	2	3	4	5	6
1.	Shree Gouri Shanker	9.12.81	2,000	1210	Labour troubles and financial constraints.
2.	North Brook.	27.1.82	3,500	1650	Labour troubles and financial
3.	Empire.	17.3.85	3,000	703	constraints. Both these Mills are now under liquidation on the basis on winding up petitions moved by creditors and mills are now under the charge of Official Receivers under Calcutta High Court's Orders.
4.	Megna	15.4.85	6,200	2146	Labour trouble. Mill is also reported to be suffering from financial difficulty.
5.	Assam Cooperative Jute Mills, Silghat,	5.3.84	1,000	150	Mill was lying closed due to un-economic running and inadequate market outlet for its products. The mill has since reopened w.e.f. 1.1.86 in terms of Assam Accord.
6.	Bally.	23.4.85	4,000	1804	Labour unrest. Mill has reopened w.e.f. 8.1.1986.